COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

<u>IA NOS. 999 & 996 OF 2017 IN</u> <u>DFR NO. 3171 OF 2017</u>

Dated: 6th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Co. Ltd. ... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Anshula Laroiya

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-2

<u>ORDER</u>

List the matter on <u>20.12.2017</u>.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

mk/kt